

13.54 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

**CALLING ATTENTION TO MATTER OF  
URGENT PUBLIC IMPORTANCE.**

**Recent spate of bomb blasts in Delhi**

[*English*]

MR. DEPUTY-SPEAKER: Now we take up Calling Attention motion. Shri Kalp Nath Rai to raise it.

SHRI KALP NATH RAI (Ghosi): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:-

"The recent spate of bomb blasts in Delhi resulting in deaths of innocent people and injuries to several others and the steps taken by the Government in regard thereto."

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): During the current year, six incidents of bomb blasts have taken place in Delhi. In these incidents, 12 persons died and 109 sustained injuries. Criminal cases have been registered in respect of all these incidents and they are under investigation.

Of these cases, three relate to bombs exploded in buses. The police authorities have taken measures to strengthen arrangements at bus depots and terminals. The DTC authorities have recently reviewed the measures for curbing this menace in buses. They have laid down a drill which, among other things, stipulates that henceforth passengers would be permitted to carry only minimum baggage and that too on their person. No baggage would be permitted to be kept under the seat or elsewhere in the bus. The drivers and conductors have been

instructed to single out baggage on the floor and ascertain its ownership and call for the police as soon as any unclaimed baggage is detected in suspicious circumstances. The DTC authorities have also sought the cooperation of the commuters to inform the bus crew/policemen if something suspicious is found. They have been asked to raise an alarm if they notice unclaimed baggage, stop the bus and inform the DTC/Police Control Room.

The Commissioner of Police has also reviewed the measures to check recurrence of bomb explosions in a meeting held with senior Police officials on 1st May, 1990. The Commissioner emphasised the need to keep a close watch on the activities of known suspects; carry out house-to-house surveys in certain specific areas to check entrance in Delhi of strangers and suspicious persons; maintain close vigil at all public places where people tend to congregate and to intensive checking by patrol vans. The local police and patrol vans have been instructed to conduct random and thorough checking of houses.

I have held a meeting with senior officers of Administration, the police and the fire officials on 2nd May, 1990, to review the situation. Arrangements are being made for intelligence from various sources regarding the activities of suspects to be shared speedily. Action has been initiated to train the Police personnel in handling potentially explosive objects. The DTC staff has been instructed to undertake thorough checking of buses. The bomb disposal squad of the Delhi Police is being suitably augmented in view of the increase in the bomb blasts and a mini-laboratory would be set up for the Delhi Police for expeditious examination of the samples of explosives. It was also decided in this meeting to mount a publicity campaign on T.V., radio and in newspapers to create greater public awareness on this subject.

I take this opportunity to reiterate the Government's firm resolve to deal sternly with culprits perpetrating such deeds and would like to assure the House that all pos-

[Sh. Subodh Kant Sahay]

sible steps are being taken and will be taken to curb the menace of bomb blasts.

SHRI KALP NATH RAI (Ghosi): Mr. Deputy Speaker, Sir, I am not at all satisfied with the statement given by the hon. Minister of state in the Ministry of Home Affair. So many incidents of bomb explosions have taken place. Recently a bomb exploded at the gate of Parliament House. Several incidents of bomb blasts took place at Delhi Railway Station in which many innocent people lost their lives. Bomb explosion took place on a bus coming from Chandigarh in which several innocent passengers were killed. Such incidents are not confined to Delhi, Kashmir and Punjab but just now as one of our friend was saying that terrorists and secessionists are also extending their activities in foot hill areas also. These forces are responsible for incidents of bomb blasts and the hon. Minister has said in his reply that the Government have asked the police commissioner and the police force to take action. There is nothing new in it.

14.00 hrs.

Are secessionists and communalist as and saboteurs not behind these incidents of bomb blasts? Secondly I would like to say that Pakistan is fighting an undeclared war with India and its Prime Minister Ms. Benazir Bhutto is saying that Pakistan would continue to fight a war with India for 1000 years. There are many ways to fight a war, such as by instigating the communal forces or encouraging the secessionist forces in the country (*Interruptions*)

PROF MAHADEO SHIWANKAR (Chimur): Mr. Deputy Speaker, Sir, do we have quorum in the House?

14.01 hrs.

MR. DEPUTY SPEAKER: Let the quorum bell be rung.

14.03 hrs.

MR. DEPUTY SPEAKER: Now there is quorum in the House. Mr. Kalp Nath Rai, please continue your speech.

SHRI KALP NATH RAI: Sir, I would like to submit to the hon. Minister of State for Home Affair that on April 3, a bomb was hurled on a Ramnavami procession at Batala in which 36-40 people were killed. Then an incident of bomb blast took place at Panipat, in Delhi bomb was exploded in a Police Station and then a bomb exploded outside the House and within the premises of Parliament Bomb incidents are occurring in foothill area also. Incidents of bomb blast are taking place at Railway Station and Bus Stand in which innocent people are killed. People are not even sending their children to Schools in buses.

I would like to ask whether terrorists of Punjab and Kashmir are behind these bomb incidents? I am asking this because terrorists of Kashmir have taken the responsibility of bomb blast at Batala. Is there any conspiracy of foreign countries behind these incidents of bomb blast? The Hon. Prime Minister and the Government have accepted that training is being given to the terrorists at several places in Pakistan and these terrorists are imparting Training to the youth in India. They are trained in handling the arms. The Government says that it is happening in Punjab because of the large scale problem of unemployment but the problem of unemployment is also there in Uttar Pradesh, Bihar, Rajasthan and Madhya Pradesh. The most developed and well to do State in India is Punjab. Is the Government thinking to take certain strong steps against these anti-national, anti-people and secessionist forces?

Secondly I would like to appeal to the leaders of all political parties whether they are occupying Treasury benches or sitting in the opposition to come together to protect the unity and integrity of the Country. You know that in Assam an organisation named 'ULFA' is involved in large scale killing in the State and wants status of an independent

country for Assam. In Manipur, 'Manipur Liberation Army' and in Tripura 'Tripura Liberation Army' are including in such activities. Yesterday, it was also heard in the House that the Chief Minister of Tamilnadu wants to create 'Dravidisthan' in connivance with LTTE. In this way an undeclared war is going on in North-eastern States, Tamilnadu, Punjab, Kashmir and in other parts of the country and foreign powers are doing all this. Therefore, incidents of bomb-blast are not ordinary incidents and it is not enough to ask Police Commissioner or Police personnel to enquire into the matter. I would like to know from the Government as to how many illegal bomb manufacturing factories have been unearthed? What are the views of the Government regarding those organisations who have owned responsibility of the bomb blasts? what has been revealed by the anti-national, anti-people and separatist elements who have been apprehended by the Government? Why the Government intelligence organisations are proving a failure in going advance information about these incidents and they have never, apprehend the culprits in advance. It is not an ordinary situation wherein the Government can just say that the Police has been instructed and steps are being taken. Innocent people are being killed, blood is being shed, anti-national forces have started on undeclared war and the foreign powers are escalating threat to our national integrity. Under such circumstances the entire nation and all political parties whether they are in treasury benches or in Opposition have to come together to think over the problem. These incidents of bomb blast should not be taken as ordinary incidents. All the political parties have to reach consensus and have to think over the threat posed to our national unity and integrity and rising trend of communalism.

Mr. Deputy speaker, Sir, I would like to say one thing very clearly that it is an undeclared war such is being fought by the foreign powers. Kashmiris are migrating to Punjab and from Punjab to Delhi. Incidents of bomb-blasts are taking place in Delhi also and they are fleeing from Delhi to Rajasthan and foothill areas. Terrorists of Punjab and

Kashmir have also reached in foot hill areas. Today our national unity and integrity is in danger. Foreign powers want to destabilise and disintegrate our country and for this purpose they are spending crores of rupees. We won Bangladesh War and now a foreign power is getting impatient to take revenge to that. They want to destabilise the country by creating internal disturbance, lawlessness and external aggression. Today, the bomb explosions are taking place so frequently that now only this House is safe. Bomb-explosion took place inside the Police Station where security forces were present, it also took place at the gate of Parliament House and one day this news will come that a bomb-exploded inside the Lok Sabha Chamber. In which 40-50 MPs were killed. Shri Khuranaji, all of us are on the question of the unity and integrity of the country. We may be in ruling party or in opposition party but in democratic process we, all are one. We are all dedicated to the cause of national unity and integrity and communal harmony. It is a major problem before us. I am not less patriot than you. I have expressed my views and you should also express your views. I do not say that you should not express yourself. Being a citizen of the country I have said what I thought proper. The situation is serious, and taking into consideration the seriousness of the problem, the hon. Minister would take strong steps so that anti-national and anti-people forces may not succeed in their evil design.

[English]

SHRI S. KRISHNA KUMAR (Quilon): Mr. Deputy Speaker, Sir, the hon. Minister's statement, I am afraid, is a bland and routine response to an extremely dangerous situation in which the internal security and the lives of our national capital have been totally compromised. In the last two months, 6 incidents of bomb blasts have taken place in Delhi, 12 persons have died and 109 have sustained injuries. This is a part of the overall scenario in which law and order has broken down in Jammu and Kashmir, in Punjab, in Assam, in Tamil Nadu, when a large array of terrorist organisations have held to the State

[Sh. S. Krishna Kumar]

administration and the people in the States to ransom. The failure on the law and order front within the nation is being reinforced by the external threat perception. We have read today that 10,000 Kashmiri youths have been trained in Pakistan-occupied Kashmir and are poised to transgress into India to fan out their terrorist activities all over the country.

Four million is the number of people in Delhi who use the DTC and private transport. What is the response of the DTC to protect their lives in buses in Delhi which have become coffins-on-wheels? I am quoting from a circular of the DTC:

"Check the whole bus frequently. Deploy more officers and propagate slogans to create public awareness."

The steps which have been detailed in the Home Minister's statement are totally inadequate. It is a totally routine response to a highly alarming situation where steps should have been taken on a war-footing.

The Home Minister's statement misses one important aspect of the issue, namely the infiltration of the police force itself by saboteurs. The April 12 incident, in which two Delhi Police stations were subjected to bomb attacks, is symptomatic of this trend. Mr. Beant Singh, Sub-Inspector posted in the Deputy Commissioner's office and his son, who is a driver constable, have been identified as saboteurs. Now, we have the unenviable situation of having to police the police force. What is the response of the Home Ministry to this trend? The intelligence machinery has completely failed. What is the extra effort that is being made by the Government to strengthen the intelligence machinery, to police the police force, and to identify the infiltration of saboteurs into the police force of the country? Have you identified the sources as to from where the terrorists are coming? Statements by the police officers are extremely vague in this regard. A senior police officer is on record by saying that the police is totally not in a position to

respond to the threats of terrorists. The terrorists can strike anywhere in the capital at their will. But the police cannot control the situation. They have not yet identified the terrorists, whether it is JKLF or other terrorists from Assam. The response, as the Home Minister has stated, is that only criminal cases have been registered in respect of these incidents and they are under investigation. Buses are the soft targets now and they will identify further soft targets also. As soon as we become capable of facing the threats in DTC buses, they will identify some other soft targets as the intelligence and planning of the terrorists are of a much higher order and more sophisticated than the present capabilities of the Delhi Administration. I would urge upon the Hon. Minister to take up this matter on a war-footing and strengthen the police forces by giving them more sophisticated weapons. The Government should take preventive measures and not merely respond to the situation in a very routine manner, after the incident has taken place.

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Deputy Speaker, Sir, on going through the Hon'ble Minister's statement, I find that it is a routine type statement prepared by the officials. The hon. Minister of State for Home Affairs is a youngman and we hoped that he would bring out some new facts before the House. I have been hearing the same old replies ever since I became a member of the Metropolitan Council or even before that. What they usually say is that checking of buses will be done and security has been put on red alert in the city. Recent bomb blasts in Delhi, especially in the premises of two police stations is a very serious matter. The Delhi Police have been doing a commendable job and I do not want to make any aspersions against them. I cannot but appreciate them in view of the trying conditions under which they are working. But I would like to say something about the recruitment that has been made in Delhi Police during the last few years on political grounds. Some people have been recruited in Delhi

Police, who are anti-social elements and absconders. People from various parts of the country especially from Gurdaspur have been recruited in Delhi Police without verifying their past records. Some of them were facing cases of dacoity, kidnapping and robbery, but their records do not speak anything about it. A screening was undertaken following the assassination of Shrimati Indira Gandhi. I do not blame the entire Police Force in Delhi but the Government should keep a close watch on suspected persons in the Police and action should be taken against them after going through their records. As the Police Force of Delhi is not answerable to the people of Delhi, it has no link with the people. A meeting was convened by the Government on 2nd May. It has always been the practice that all the M.P.'s of Delhi are invited to such meetings, but they were not invited to the said meeting. The representatives of Delhi Police will tell the Government that such and such steps have been taken by them, but it is we who know the seriousness of the problem and that is why we were not invited because they might not have been in a position to reply to our questions. In future the M.P.'s of Delhi should also be invited to the meetings called for reviewing the law and order situation in Delhi. There is a lack of coordination between different intelligence agencies of the Government. When the Intelligence Agency of Delhi was aware that terrorists from Punjab and Jammu and Kashmir have entered Delhi, what action and precautionary measures were taken by Delhi Police? I want to reveal a fact about the transistor bomb blast which took place in the year 1985 and in which 45 persons died and more than 100 sustained injuries. This bomb blast incident took place on 10.11.1985. Five years have since passed, but the trail in this case has not yet started. The Magistrates are scared as the criminals have jumped bails. According to my information a few days ago a meeting was held by the accused of the transistor bomb blast case inside one of the Gurdwaras in Delhi in which they discussed Khalistan. The Government should get the report of all these activities through the Intelligence Agency. Therefore, my submission is that the trial of

these cases which has been held up for the last five years, should be started soon.

14.21 hrs.

[SHRI JASWANT SINGH *in the Chair*]

Let me cite an example. There is a well-known Magistrate of Delhi who is very honest and noble man. The trial of bomb blast cases is pending in his court. Police Guard has been provided to him but he has not been provided with a vehicle. He travels on his scooter and three guards escort him. This is the situation.

Mr. Chairman, Sir, I would like to submit through you that five years ago a Bomb Disposal Squad was formed on adhoc-basis. Its strength should be increased. If information about the bomb is received from four different places, the concerned A.C.P. is not able to depute the staff to all the spots because he has several other works also to do. Therefore, separate In-charge should be appointed for this purpose. It has been stated that R. D. F. explosive has been found in these bombs, that is very dangerous and can be very harmful. It has been smuggled from Pakistan and other foreign countries, which has been found by the Delhi Police. The terrorists have got sophisticated and modern weapons and Delhi Police has not been provided with such sophisticated weapons and the Bomb disposal squad that we have in adhoc. The concerned file is pending with the Ministry of Home Affairs. I want to say that a Bomb Disposal Squad should be formed in all the districts of Delhi so that such activities could be controlled. XYZ

Mr. Chairman, Sir, I would like to make a very interesting point. The total staff strength of Crime Branch, Railway Police and Traffic Police continues to be the same as it was in the year 1968. At that time the population of Delhi was 33-35 lakhs which has now risen to 90 lakhs and, therefore, the staff strength must be increased. I would like to congratulate the Crime Branch of Delhi Police for detecting so many cases. But its staff strength has not been increased. The same is true of

[Sh. Madan Lal Khurana]

Traffic Police. Khosla Commission was set up in the year 1968, but the report of this Commission has not been implemented yet. I want that it should be implemented. In the end, one more point that I would like to make is that security at the vital installations, such as Power Stations, Hospitals, Telephone Exchanges, T.V. Station, All India Radio, and Airports in Delhi should be tightened and the strength of the security staff should also be increased. Besides, I would like to say that the files which remain pending with the Ministry of Home Affairs should be disposed off quickly and the proposal for augmenting the strength of Delhi Police, especially the Bomb Disposal Squad should be cleared. As I stated earlier, the performance of Delhi Police has been commendable but sophisticated weapons and latest equipment should be provided to them, so that they could match the terrorists squarely. If this is done, I think, Delhi Police will be successful in their efforts. That is all I want to say.

SHRIPRAKASH KOKO BRAHMBHATT (Baroda): Mr. Chairman, Sir, the Minister of State of Home Affairs is a young Minister and so am I. We hoped that while replying to the Calling Attention, he would not toe the old line. But we can understand his compulsions. He did not deviate from the old line and simply read out the reply he received from his officials. We hope that next time when he comes in the House to reply to the discussion etc. he will reply to each and every issue on his own. During the last few days, six incidents took place in Delhi one after the other in which 12 persons were killed and 109 sustained injuries. In his reply the hon. Minister has simply stated that cases have been registered against the guilty. Mr. Chairman, Sir, we have not come to the House to get such a reply from the hon. Minister. The people who have elected us want that we should bring about a change in the entire system. People want to bring a change in the country. If such a reply was to be given, then what was the need for us to come to this House. Had he said in his reply that out of these 6 incidents, the persons

responsible for two incidents have been caught, we could have understood it, but it was not so. Mr. Chairman, Sir, our country has always been following the principle of non-violence propounded by Mahatma Gandhi. But when we try to trace the origin of these incidents of bomb blasts, we fail to understand how such incidents could take place in our country. These incidents started from Punjab and the State has been the scene of bomb blasts and other incidents which has become matter of daily occurrence. The situation in Punjab has not been controlled and news reports of such incidents have started coming from other states also. How is it possible that criminals commit crimes and cross over to the other country. The same situation has been created in Kashmir also and it has become a matter of daily occurrence there. Our State Gujarat is no exception. Stray incidents of bomb blasts have been taking place there also for the last several years. Incidents of bomb explosion occurred last week in Baroda city which I represent. What happens is that F.I.R. is registered following the occurrence of the incident and then it is said that the matter is being investigated. This process continues for several years and then a day comes when we forget the incident. In the meantime, some other incident takes place and again the same procedure is repeated. I fully agree with Shri M.L. Khurana on the point that the population of Delhi has been increasing continuously and the strength of Delhi Police has not increased in that proportion. It should be increased immediately. People of this country have always believed in non-violence, they want to live in peace. Then why the number of terrorists is increasing in our country? I want that the strength of the Police Force in the entire country should be increased. Let me tell you the position in respect of different units of Police Force. In Gujarat the post of the officer of Special Branch (Crime) is vacant for a long time. When there is no officer in the Branch, how the staff can work there? Recently, a case of bomb making has come to light in Jaipur where some people have been arrested, but no headway has been made so far with regard to their links. I want that a thorough

enquiry should be conducted into these incidents. Having said all this, I would like to get information broadly on four points, which are as under:-

[English]

1. Why Central Intelligence Bureau is not being entrusted with a job to find out the places where manufacture of bombs is taking place?
2. Why coordination force is not being formed to coordinate the Intelligence and Police Departments of various States in strengthening and apprehending the culprits?
3. What is the reason that even not a single person has been apprehended so far in all the bomb cases?
4. Why steps are not being taken to apprehend the foreigners who have been overstaying in India and who are found indulging in spy activities?

[Translation]

Mr. Chairman, Sir, the Government should consider these points seriously. I want that the hon. Minister of Home Affairs while replying to this discussion, should clearly spell out the policy of the Government for he too has come to the House as a result of the same movement by virtue of which we are here. Today, the people want change in the system. The guilty officers apprehended in the bomb manufacturing cases should be awarded deterrent punishment under Indian Penal Code so that the persons who indulge in subversive activities are taught a lesson that indulging in such activities is risky. With these words, I thank you for providing me an opportunity to express my views.

[English]

MR. CHAIRMAN (SHRI JASWANT SINGH): I should have called Prof. Kurien earlier, because his name is listed earlier but because of my mistake it could not be done.

PROF. P. J. KURIEN (MAVELIKARA): Whenever it is a mistake of the Chair, it is always forgiven. Anyway, thank you for calling me now.

I would only like to raise some questions. I don't want to repeat what my friends have already referred to. First of all I would like to say that in the reply given by the Minister the term used is as 'Criminal incidents.' They are not to be viewed as just criminal incidents. These are acts by the terrorists. So, I would like to know from the Minister whether-without coming to the conclusion that these are just criminal incidents or terrorists are behind these bomb blasts—they will identify it correctly. Have you identified some terrorists' organisations working behind these incidents? In that case, could you give me the details? Some newspapers have already reported that some terrorists are behind this. *The Hindustan Times* had reported that BTFK is behind the Delhi blasts. Such reports are there. I would like to know the Government's reaction on this.

Secondly, connivance with the police has also been reported. Now, it is reported in the newspaper that one S.I. has been arrested in this regard also. I would like to know whether some inquiry has been made into this aspect. To what extent our police forces have been infiltrated by terrorists or the supporters of terrorists? What is the result of the inquiry. What action has been taken to see that the police force is devoid of such anti-national extremists elements?

Thirdly, the repeated blasts speak volumes in the intelligence failure. I would like to know whether, our intelligence agencies had reported about these incidents earlier. If not, it amounts to a failure on the part of the

[Prof. P.J. Kurien]

intelligence. In this regard, whatever you can divulge in this House, you kindly do that. If not, will you take steps to strengthen the intelligence agencies so that such incidents can be prevented?

Unfortunately, buses have become the most soft targets. A number of blasts have taken place in the buses and innocent people are killed. Everyday thousands of commuters are travelling in the buses. They all feel unsafe. So, this is an area, it may not be 100 per cent possible to prevent an attack—these are soft targets which should be specially taken care of and steps should be taken to avoid these incidents. I have seen steps taken by the Government in this regard. The hon. Minister has narrated them. I feel that they are quite inadequate. They are not adequate to cope with the alarming situation. Therefore, what concrete steps are being taken by the Government to ensure that such blasts does not take place in the buses which have become the most soft and possible targets for the terrorists? I think, it is not difficult. Some screening in each bus or some special training to the conductors and also some kind of educating devise in the buses should be provided. Couple with all these, the problem of bomb blasts in the buses can be avoided. That is what I feel. So, I would like to know from the Minister what concrete steps are being taken in this regard.

Basically, I should say, it is a failure of the Government, lack of vigilance on the part of the Government, when the Congress Government was in power, the then Opposition said: "It is, a failure of the Government." Now, you cannot say and get away by saying: "During Congress regime also these things have happened. So, it will happen now also." You cannot say like that and get away with that. I am not trying to bring here statistics to show that the number of blasts over this period has increased. The extremists activities have increased everywhere. I am not bringing in statistics but it is a reality. I do not want to score a point before you. But

the reality is that the extremists activities whether in Punjab or in Kashmir or the activities in Delhi, including bomb blasts, have increased in number.

That is a hard reality. It amounts to the total failure of the government, especially of the Home Ministry. So, what is needed is that we have to tackle this problem of extremism at a higher level; whether it is in Delhi or elsewhere. What concrete steps are you taking in this regard? I hope the Minister will be kind enough to give a concrete and positive answer to my questions.

[*Translation*]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): The hon. Speaker Sir, the hon'ble Member who initiated the discussion asked the steps being taken by the Government keeping in view the prevailing situation in the country and the announcement made by Pakistan. By observing the incidents taken place in Delhi, Punjab and Kashmir, it seems that all these issues are interlinked. I believe that when the Government changed, the aspirations of the people also changed and the extremist forces, which were active for the last ten years in the country, have also started their disruptive activities with renewed vigour. When we took stern action in Punjab and Kashmir; where there was no Government worth the name, and tried to stabilise the administration, these forces tried to shift their activities to Delhi and therefore, I do not want to deny their links with those incidents. Such forces are trying to start their activities in Delhi. But I am sure that the Delhi Police, which is quite strong and capable in comparison to other police forces of the country, will deal with these people sternly. Several members have said that a number of incidents have occurred and I know that hon. Members have raised many questions and had I answered all the questions in the statement itself, time would have been saved and could have been utilised more usefully. In spite of this, several questions have been raised. I want to tell you that from 1987 till date 20 cases of



bomb blast, including incidents occurred in police stations, have occurred in Delhi in which 31 people lost their lives and 285 have been injured. 20 cases have been registered out of which 7 cases are still pending in the courts, 5 are under investigation and 8 cases still remain unidentified. The police and intelligence personnel suspect two non-terrorist persons in connection with the incidents occurred in Delhi Police Stations. One A.S.I., Beant Singh has been arrested and three more persons have also been identified who are still absconding. Two persons by the name of Gurjbir Singh and Mangal Singh, who were involved in earlier bomb blast case in a D.T.C. bus also, have not been nabbed so far. But the police has identified them. Mr. Chairman, Sir, the police has taken various precautionary measures too. It has also been announced that a sum of Rs. 50,000 will be paid as reward to the persons who gives information leading to their arrest. Photographs of Mangal Singh and Gurjbir Singh have also been published in the newspapers. A close watch is being kept on them. The activities of suspected persons are also being closely watched. Three bomb inspectors have been appointed who are working as a bomb squad. 9 bomb black cats are also being included in the force for defusing bombs at various places. The amount of assistance in respect the persons who have lost their lives or have been seriously injured or have suffered minor injury in these incidents have been fixed at Rs. 50,000, Rs. 10,000 and Rs. 3,000 respectively.

Shri Khurana has said that the training should be imparted to Delhi Police personnel. The Commissioner of Police has set up a Committee. The Committee will look into the case of any such person on whom there is even slight suspicion of involvement in such activities. The Committee constituted in this regard is likely to submit its recommendations shortly and action is being taken in this regard.

Mr. Chairman, Sir, Intelligence Department personnel are in touch with officials of every State. The personnel of Delhi, Haryana, Punjab, Rajasthan, Jammu and Ka-

shmir, Uttar Pradesh and Himachal Pradesh, exchange their views which is a continuous process. The police force of other States have been asked to remain alert keeping in view the incidents occurred in Delhi. I feel that these incidents will not stop with the action taken by the police. We feel very sorry for those persons, who have suffered because of these incidents. When life of even former Prime Minister of the country has not been spared by the terrorists then nothing more shameful than this can happen. That is why we have strengthened Delhi Police and taken all these precautionary measures. Earlier there were 30,000 personnel in Delhi Police, now their number has been raised to 50,000. As I stated earlier that Delhi Police force is the largest force of the country. It has 700 vehicles, three new police districts and 30 police stations have been established. This has been done for strengthening the security of Delhi.

Keeping in view all these aspects I hope that the serious matter to which the august House wanted to draw the attention of the Government and considering its seriousness whatever suggestions the hon. Members have given .....(*Interruptions*)

**SHRI ARIF BEG (Betul):** Why bomb Squad has not been strengthened?

**SHRI SUBODH KANT SAHAY:** Three bomb Squads have been established. 9 bomb black cats have been appointed which are posted with bomb Squads and one bomb black cat will be posted in each district. Whenever the discussion will be held on the law and order situation in Delhi all the hon. Members from Delhi will be invited in it. I would like to give an assurance that the Government will take measures to impart training to the drivers and conductors of D.T.C. buses because the police cannot check every bus. The driver and conductors too should be able to cope with an emergency. I hope that we will be able to deal with the challenge of extremists.